

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/47/2016  
**NAME OF THE PETITIONER(S)** : V. Premavidhya Sangar & 2 Others  
**NAME OF THE RESPONDENT(S)** : Sanco Trans Limited & Another  
**UNDER SECTION** : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1.	B. HARIKRISHNAN	Counsel for Petitioner	B. H. Hari
2.	Athiban Vijay for Crawford Kumar	Counsel for R1-R2	Athiban

**ORDER**

Counsel for both the parties present and prayed time for making final submissions. At request, time is enlarged. **Put up on 18.07.2017 at 10.30 A.M.**

*S. Vijayaraghavan*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd Sharief Tariq*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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